Assembly Business

Un-Starred Assembly Question No. 41

From

 The Additional Chief Secretary to Government of Haryana,

 Development and Panchayats Department, Chandigarh.

To

 The Secretary, Haryana Vidhan Sabha,

 Chandigarh.

 Memo No. PRC/2023/ 21108 dated 15-12-2023

Subject: Un-Starred Assembly Question No. 41 asked by the Sh. SITA RAM, MLA:-Ateli.

Please find enclosed 10 copies of reply (both in English & Hindi) to the Un-Starred Assembly Question No. 41 asked by Sh. Sita Ram, MLA: Ateli. This question is listed on 18.12.2023.

DA/As Above. Deputy Superintendent (I)

 for Additional Chief Secretary to Government of Haryana,

 Development & Panchayats Department, Chandigarh.

Endst No.PRC/2023/ 21109-17 dated 15-12-2023

The copies of above reply as mentioned against each are forwarded to the following for information and necessary action please:-

1. The Private Secretary to Hon’ble Chief Minister, Haryana. 15 Copies

2. The Private Secretary to Dev. & Panchayats Minister Haryana. 10 Copies

3. The Chief Secretary to Government of Haryana (Pol. Branch). 6 Copies

4. The Secretary to Governor of Haryana, Chandigarh. 2 Copies

5. The Private Secretary to Chief Secretary Haryana, Chandigarh. 2 Copies

6. The Director, Public Relation Department Haryana, Chandigarh. 5 Copies

7. The Private Secretary to Additional Chief Secretary to Government

 of Haryana, Development and Panchayats Department. 1 Copies

8. The Deputy Director, Legal H.Q. 1 Copies

9. PS to Director General, Dev. & Panchayats, Haryana, Chd. 1Copies

DA/As Above. Deputy Superintendent (I)

 for Additional Chief Secretary to Government of Haryana,

 Development & Panchayats Department, Chandigarh.

**To Metal the Phirnies**

41. **SH. SITA RAM YADAV (Ateli)** :Will the Development & Panchayats Minister be pleased to state the name of the villages falling under the Ateli Assembly Constituency in which phirnies are likely to be metalled by the Government together with the time by which such phirnies are likely to be metalled?

 **DEVENDER SINGH BABLI, DEVELOPMENT & PANCHAYATS MINISTER**

Sir,

Government has decided that in the first phase, katcha/ unpaved phirnis of Gram Panchayats having population above 5000 (as per data of Parivar Pehchan Patra on 31st December of the previous year) would be made pucca with Interlocking Paver Blocks. In Ateli Assembly Constituency, there are only two villages having population above 5000 which have some part of phirni unpaved/katcha. Estimates of these 2 works are already with the Government and these phirnis are likely to be paved by 30.09.2024.

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| **Sr. No.** | **Name of Assembly Constituency** | **Name of village** | **Name of work** | **Amount****(Rs. In lakh)** |
| 1. | Ateli | Dhanaunda | Const. of phirni with Interlocking Paver Blocks | 44.30 |
| 2. | Ateli | Kheri | Const. of phirni with Interlocking Paver Blocks | 28.50 |

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| **क्रमांक** | **विधानसभा क्षेत्र का नाम** | **गांव का नाम** | **कार्य का नाम** | **लागत** **(लाख रूपये में)** |
| 1. | अटेली | धनौंदा | इंटरलॉकिंग पेवर ब्लॉक से फिरनी का निर्माण | 44.30 |
| 2. | अटेली | खेरी | इंटरलॉकिंग पेवर ब्लॉक से फिरनी का निर्माण | 28.50 |